

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-100/2000 in
OA-410/2000

New Delhi this the 9th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

- 26
1. Bhudayal Singh,
S/o Sh. Jodh Raj Singh,
R/o H.No.147,
B/5 Kishangarh,
Mehrauli,
Delhi-30.
 2. Rajpal Singh,
S/o Sh. Puran Singh,
R/o H.No.147, C/9 Kishangarh,
Mehrauli, Delhi-30.
 3. Babu Singh,
S/o Sh. Jodh Raj,
R/o H.No.147,
B/5 Kishan Garh,
Mehrauli, delhi-30.
 4. Kidhan Prasad Bhatia,
S/o Sh. Tejumal Bhatia,
R/o C-22, Type-I,
Sardarjung Staff Quarters,
West Kidwai Nagar,
New Delhi-23.
 5. Smt. Sheela Virk,
W/o Sh. Rajinder Singh,
R/o A-4/129 Sultanpuri,
Dlhi.
 6. Digambar Singh,
S/o Sh. Raghubir Singh,
R/o H.No.68/4 Mehrauli,
New Delhi.
 7. Kamla Prasad,
S/o Sh. Ram Sureman,
R/o Q.No.33, Kishan Garh Goshal A,
Mehrauli,
Delhi-30.
 8. Nand Lal,
S/o Sh. Bulaki Ram,
R/o H.No. 108/E Kishangarh,
Ward No.9, New Delhi-30.
 9. Ram Bahadur,
S/o Sh. Ram Sumer,
R/o Kishangarh, Gavshala,
Q.No.53, Mehrauli,
New Delhi-30.
- 2

10. Sundar Singh,
S/o Sh. Cheta Ram,
R/o H.No. 114/5 Bis Sutriya Harijan Colony,
VIII-NEB SARAI, New Delhi-68.

11. Ram Gulam,
S/o Sh. Nakchand Ram,
R/o Q.No. 8/4, Kishan Vihar,
Sultanpuri,
Delhi-83.

12. Udayvir Singh,
S/o Sh. Bhikam Singh,
R/o T/9 Ward No.6, Mehrauli,
New Delhi-30.

..... Petitioners
(through Sh. U. Srivastava, Advocate)

Versus

1. Sh. A.K. Singh,
Commandant General/Director
General, Home Guards & Civil
Defence, CTI Building,
Raja Garden, New Delhi.

2. Sh. L.S. Sandhu,
Commandant,
Delhi Home Guards,
CTI Buildings,
Raja Garden,
New Delhi.

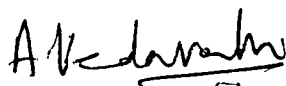
..... Respondents

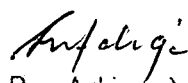
(through Sh. Rajinder Pandita, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Learned counsel for petitioners seeks permission to withdraw CP-100/2000. Accordingly, the aforesaid CP is dismissed as withdrawn. Notices issued to the alleged contemners are discharged.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Vice-Chairman(A)